

Daily Status

CHIEF METROPOLITAN MAGISTRATE COURT, BENGALURU
In the court of :XLII ADDL CHIEF JUDICIAL MAGISTRATE , BENGALURU CITY
CNR Number :KABC030728282025
Case Number :P.C.R./0018986/2025
TEJAS.A versus PRIYANK KHARGE
Date : 27-06-2026

Business : Cognizance is taken of the offence P/U/Sec.356 of BNS, 2023 against the accused Nos. 1 and 3. The proceedings against accused No.2 are dropped. Office is directed to register this case as C.C in Register No.III and issue summons to the Accused Nos. 1 and 3 returnable by:21/07/2026.

Nature of Disposal : ALLOWED

Disposal Date : 27-06-2026

XLII ADDL CHIEF JUDICIAL MAGISTRATE , BENGALURU CITY